

ANNEXURE TO THE PROPERTY RETURN OF K.L.KAMBOJ

FOR THE YEAR 2012 (AS ON 01.01.2013)

PROPERTY DETAILS

PROPERTY I	PROPERTY II	PROPERTY III
<p>30, Engineer Enclave, GMS Road, Dehradun -248 001</p> <p>Chalang, Dist. Dehradun</p>	<p>Khasra No.1001,1002 & 1003, Village Mouza Noida</p> <p>Jaypee Green, Noida</p>	<p>Residential house on 774 Agricultural land measuring 1000 sq.meters under construction</p>
<p>Name and details of property- housing,land,etc</p>	<p>Residential Flat under construction</p>	<p>Residential Flat under construction</p>
<p>Cost of construction/acquire mentioning land, Const. 11,34,400 Total:- 13,90,400</p> <p>Plot cost Rs. 2,56,000</p>	<p>Purchased on 08.09.2006. Rs.6,37,000</p>	<p>Rs.56, 83,200 being paid in instalments. Only applied for, Provisional Allotment dated 26.10.10</p>
<p>in case of house and Plot purchased on 12.12.1998 and construction completed in 1999-2000.</p>	<p>Value of land has appreciated and present rate is likely to be around Rs.8000/-per sq yard</p>	<p>Value of land has appreciated and present rate is likely to be around Rs.2000/-per sq yard</p>
<p>4. Present Value</p>	<p>4. Present Value</p>	<p>4. Present Value</p>
<p>If not in own name then state in whose name held</p>	<p>Held in own name</p>	<p>Held in own name</p>
<p>5</p>	<p>5</p>	<p>5</p>
<p>How acquired-whether by purchase,mortgage,etc</p>	<p>By outright purchase and construction done through contractor. Financed by bank loan of Rs. 5 lacs, PF withdrawal Rs.2 lacs, sale of another plot measuring about 897 sq.yards at Dehradun which was purchase by me on 16.08.90 i.e. before joining Govt.Service</p>	<p>By purchase out of proceeds of amount of Rs.700,923.19 received on maturity of 15 yrs. PPF A/c. Intimated to MCA vide letter dated 12.05.2006</p>
<p>6.</p>	<p>6.</p>	<p>6.</p>
<p>Annual income from property</p>	<p>Gross rental income per month is Rs.38500/-</p>	<p>NIL</p>
<p>7</p>	<p>7</p>	<p>7</p>

01.01.2013

(K.L.KAMBOJ)
Regional Director (NWR)